

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

23/11/17

In the Court of *S. M. Borkar*

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fines	Remarks
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The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan forms are available on this website)

Barolli
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N/A

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE
 FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF
 INDIA)

23/2/17

In the Court of A.C.M-I

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
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The proposed fine may be deposited in Account number (To be filled in by the District Judge) before uploading this program on the website of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit Slip. (The details of the Scheme and Chalan forms are available on this website)

BY ORDER
 A.C.M-I
 BAREILLY

NIL

23-27)

In the Court of
Arum II BIV

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
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The proposed fine may be deposited in the proposed account number (To be filled in by the District Judge) before uploading this program on the website of State Bank of India along with application for commission after filing up the prescribed Criminal Deposit App. (The details of the Scheme and Chapter forms are available on this website)

NIL

[Signature]
 Addl. Chief Judicial Magistrate-II
 Bareilly

IN THE COURT OF THE JUDGE IN CHARGE, DISTRICT COURT, BARAN, M.P.

Sl. No.	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
1	1- 6028/A	129/122/31/14	BARAN	250/-	The proposed fine may be deposited in account number (To be filled in by the District Judge before uploading this program on the website) of State Bank of India along with applicable commission after filling up the prescribed Circular/Duplet slip. (The details of the Scheme and Challenged forms are available on the website)
2	2- 323/12	128/129/12	BARAN	100/-	

In the Court of A.C.J. M. III 97CM

23.2.15

Addl Chief Judicial Magistrate III
Baran

[Signature]

[Signature]

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER BYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of

[Signature]
[Signature]

Sl. No.	Number	Name of Parties	Under Section/Act	Police Station/Department	Proposed Fine	Remarks
1	490-13	<i>[Handwritten Name]</i>			<i>[Handwritten Amount]</i>	The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chaitan/Deposit slip. (The details of the Scheme and Chaitan forms are available on this website)

ACM IV BARTIV
 23244

[Signature]

[Handwritten Signature]
[Handwritten Name]

[Handwritten Signature]
 (7.8.8.8.1)

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE
 AND DEPOSIT SCHEME (POWER VOLT ACCOUNT IN STATE BANK OF
 INDIA)

Page 23/24

In the Court of A.C. J. M. V. Boreddy

Number	Name of Parties	Under Section/Act	Police Station / Department	Fine	Remarks
					The proposed time may be deposited in
					Account number
					(To be filed in by the District
					Judgeship before uploading this
					programs on the website) of State
					Bank of India along with applicable
					commission after filling up the
					prescribed Challan Deposit slip. (The details
					and Challan forms are available on the
					website)

N/A

अपने फॉर्म भरकर
 फाइल नंबर 20
 2023

23

OFFICE OF PETTY OFFENCE UNDER THE SABAL PETTY OFFENCE AND DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

DT 23/6/2017

In the Court of
J. Prakash Singh, J.

Sl. No.	Name of Parties	Under Section/Act.	Police Station / Proposed	Remarks
				The proposed time may be deposited in account number _____ (To be filled in by the District Judge) before uploading this information on the website of State Bank of India along with applicable commission after filling up the prescribed Criminal Deposit slip. (The details of the Scheme and Challenged forms are available on the website)

Signature
Date

परिचालक (बैंक)
श्रीमती. जयश्री

(Signature)